

SLP(Crl.)No. 4328 OF 2003
ITEM No.201

Court No. 2

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 4328/2003

(From the judgement and order dated 21/07/2003 in MCRLC 1433/03
of The HIGH COURT OF M.P AT GWALIOR)

AJAY PATODIA

Petitioner (s)

VERSUS

STATE OF M.P.

Respondent (s)

(With Appln(s). for stay and impleadment)
(With Office Report)
(For Final Disposal)

With
SLP(Crl.)No.5002/2004 (c/delay in filing SLP and exemption from filing C/c
of the impugned judgment and accepting English Translation and office
report)

Date : 17/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. S.K. Gambhir, Sr.Adv.
Mrs. Nandita Dubey, Adv.
Mr. T.N. Singh,Adv.
Mr. V.K. Singh,Adv.

For Respondent (s)Mr. Siddhartha Dave, Adv.
Ms. Vibha Datta Makhija, Adv.

Mr. Sushil Kumar Jain, Adv.
Ms. Pratibha Jain,Adv.

Ms.Ruchi Kohli, Adv.
Mr. Sarad Singhanian, Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

The special leave petitions are dismissed.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER